II. A copy (in Hindi) of the Ministry of Labour Notification G.S.R. No. 1322, dated the 11th September, 1976, publishing a Corrigendum to Government Notification G.S.R. No. 707, dated the 22nd May, [Placed in Library. See LT-11418/ 76].

## SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT ON RAILWAYS FOR THE YEAR 1976-77

MINISTER OF RAILWAYS THE KAMALAPATI TRIPATH!): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (October, 1976) for Grants for Expenditure of the Central Government on Railways for the year 1976-77.

## SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EX-CLUDING RAILWAYS) FOR THE YEAR 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (October, 1976) for Grants for Expenditure of the Central Government (excluding Railways) for the year 1976-77.

## SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE THE GOVERNMENT OF GUJARAT FOR THE YEAR 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI); Sir. I beg to lay on the Table a statement (in English and Hindi) showing the

Supplementary D'emands (October, 1976) for Grants for Expenditure of the Government of Gujarat for the year 1976-77.

# SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF PONDI-CHERRY FOR THE YEAR 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (October, 1976) for Grants for Expenditure of the Government of Pondicherry for the year 1976-77.

# PRESENTATION OF TWENTY-SECOND REPORT OF COM-MITTEE ON SUBORDINATE LEGISLATION

SHRI B. N. BANERJEE (Nominated) Sir, I beg to present the Twentysecond Report of the Committee on Subordinate Legislation.

#### OF COMMITTEE ON REPORTS WELFARE OF SCHEDULED CASTES AND SCHEDUED TRIBES

SHRI V. C. KESVA RAO (Andhra Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(ii) Fifty-seventh Report on the Ministry of Works and Housing-Housing facilities for Scheduled Castes and Scheduled Tribes provided by the Delhi Development